

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

C.P. NO. 91/1998
in
O.A. NO. 888/1994

(42)

New Delhi this the 28th day of July, 1998

HON'BLE SHRI JUSTICE K. M. AGARWAL, CHAIRMAN

HON'BLE SHRI R. K. AHOOJA, MEMBER (A)

Prem Behari Sharma S/O M. L. Sharma,
R/O D-21, College Lane,
New Delhi-110001.

... Applicant

(By Shri B. S. Mainee, Advocate)

-Versus-

1. Shri S. P. Mehta, General Manager,
Northern Railway, Baroda House,
New Delhi.

2. Shri K. K. Chaudhary,
Divisional Railway Manager,
N.Railway, State Entry Road,
New Delhi.

... Respondents

(By Shri R. L. Dhawan, Advocate)

O R D E R (ORAL)

Shri Justice K. M. Agarwal :-

Learned counsel for the applicant does not dispute that the directions of the Tribunal has been complied with by the respondents and, therefore, this CP has become infructuous. Accordingly, this contempt petition is dropped as having become infructuous. Rule nisi if any, shall stand discharged.

KM
(K. M. Agarwal)
Chairman

RKA
(R. K. Ahooja)
Member (A)

/as/